

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No 7241-7316 /Cir1./Gen1./West/THC/2024

Dated 06/3/24

CIRCULAR

**Sub: Notification regarding revocation of suspension of Advocate.**

Forwarded copy of Endorsement Letter No. 17224-17354/Gen1./Misc./Circulation/2024 Dated 02.03.2024 received, on the subject cited above, Ms. Barkha Gupta, Ld. Officer Incharge, General Branch, Central District/District Judge (Commercial Court), Tis Hazari Courts, Delhi along with copy of Notification Bearing No. 65/Gen/SF/2024 Dated 22.02.2024 of Honorary Secretary, The Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marga, New Delhi - 110049 to circulate the information for necessary action/compliance to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Hony. President, Bar Association, Tis Hazari Courts, Delhi.
3. The Hony. Secretary, Bar Association, Tis Hazari Courts, Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi with the request for uploading the same on Centralized Website through LAYERS as well as on the Website of West District.
5. Reader to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request for uploading the same on LAYERS.

  
(Ajay Gupta)

District Judge (Commercial Court) -05/  
Officer Incharge General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 17224-17354/Genl/Misc/Circulation/2024

Dated Delhi 02 MAR 2024

Sub: Regarding revocation of order.

Forwarded a copy of the letter/Notification bearing Ref No. 65/Gen/SF/2024 dated 22/02/2024 and this office bearing diary No. 979/B dated 26/02/2024 received from the Col. Arun Sharma (Retd) Honorary Secretary, Bar Council of Delhi, New Delhi. (Copy of the Notification enclosed), to be circulated for information to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi (except Central District) ✓
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts, Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs) Delhi for information.

*Barkha Gupta*

(BARKHA GUPTA)

Officer in Charge, General Branch (C)  
District Judge, (Commercial Court)  
Tis Hazari Courts, Delhi

Encl: As above

*Wrote*  
02/03/2024

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दिल्ली विधिज्ञ परिषद  
**BAR COUNCIL OF DELHI**

(Statutory Body Constituted under the Advocates Act, 1961)

2/6, Sir Fort Institutional Area, Khet Gaon Marg, New Delhi-110 049

Ref No 65/Gen/SF/2024

Dated 22.02.2024

**NOTIFICATION**

It is hereby notified for general information that pursuant to the Order dated 16.04.2016 passed by the Disciplinary Committee of Bar Council of India in Stay Petition No. 49/2015 with Review Petition No. 5/2015 (Arising out of BCI Tr. Case NO. 160/2011) titled: "**Neena Malhotra Vs. Ms. Katori Devi @Ramwati**", the license to practice of **Ms. Neena Malhotra [Enrolment No. D/1684/2006]** has been revoked from order dated **16.04.2016** of Bar Council of India.

The above revocation emanates from the order dated 08.05.2016 of Bar Council of India to the following effect:

*"The punishment of debaring the respondent from legal profession for the period commencing from the date on which the order dated 13.12.2014 was communicated till it was recalled in review petition on 16.04.2016, is improved subject to the condition that the said punishment shall not be treated as a stigma against the respondent for any purpose whatever"*

Col. Arun Sharma (Retd.)  
Secretary



**Copy forwarded for information to :-**

1. The 1<sup>st</sup> Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi.
3. The Secretaries of All Bar Associations, Delhi.
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi.
6. The Registrar General, High Court of Delhi, New Delhi.
7. The Registrar General, All High Courts in India.
8. The District & Session Judge, Tis Hazari Courts, Delhi.
9. The District Judges, in all 8 Districts of Delhi.
10. The District Magistrates, in all 9 Districts of Delhi.
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi.
12. Ms. Neena Malhotra, Advocate A-505, Geetanjali Apartments Near Karkardooma, Delhi-110092.
13. Ms. Katori Devi @ Ramwati 3739, Gali Charan Dass, Chawri Bazar, Delhi-110006.